

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 217  
IB-51/ND/2020

**IN THE MATTER OF:**

**M/s. Sierra Appliances Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Stellar Constellation Projects Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 7 of IBC**

**Order delivered on 09.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Financial-creditor :**

**For the Respondent/ Corporate-debtor :**

**ORDER**

None appeared at the time of hearing of the matter. In the interest of justice, post the matter to 01.02.2021.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**